GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 299
ANSWERED ON – 03/02/2021

CURTAILING OF POST MATRIC SCHOLARSHIP STUDENTS FOR DALITS

299. SHRI MALLIKARJUN KHARGE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Government has curtailed the Post Matric Scholarship (PMS) for Dalit students by changing the rules in 2018;

(b) if so, the reasons therefor;

(c) the plans Government have for all such Dalit students whose career could get affected by the absence of the stipend;

(d) the number of Dalit beneficiaries that received stipend under the scheme during the current year, post COVID-19 pandemic; and

(e) the comparison of last five years beneficiary numbers?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) No, Sir. No such curtailment has been done.

(b) & (c) Does not arise, in view of (a) above.

(d) & (e) As per the extant scheme guidelines, the funds are released to the State Governments/UT Administrations for making disbursement to the students. The States/UTs submit the actual number of beneficiaries and funds disbursed in a particular financial year after the closure of the year. The year-wise beneficiaries under the Post Matric Scholarship scheme for SCs during the last five years are as follows:

Year	No. of beneficiary (in lakhs)
2015-16	56.80
2016-17	58.62
2017-18	59.25
2018-19	60.29
2019-20 *	52.86

(*) Data reported by the States/UTs as on 26th January, 2021.

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